

993/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt. 14. 5. 04.

Rejoinder not filed.

My Bench
7/7/03

Rejoinder not filed.

My Bench
28/7/03

F.I. 'A' memo filed
by the applicant
seeking withdrawal
the case.

For order.

My Bench
13/5/04

Copy of order dt. 14/5/04
issued to the Counsel
for both side.

19/5/04.
S.O.

My
19/5/04

By filing a memo dated
07.05.2004, the Advocate for
the Applicant has submitted
that the Applicant has already
been appointed to the Post
of Sikhya Sahayak in
a Govt. Primary School and
therefore, he is no more
interested to proceed in the
matter. In view of the
above submission, Permission
is granted to the Applicant
to withdraw the OA and this
OA is dismissed as withdrawn.

14/5
V. R. Chatterjee
For
Members,